

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MARMAGOA STEEL LIMITED Date of Commencement of Liquidation: 10-02-2021; List of Stakeholders as on Date: 02-08-2022; Name of IP: Mr. Pravin R Navandar; Process Number: 1; Last 5 digit of registration number: 10027

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	745200	0	745200	00	0	0	NA
2	Liquidation costs incurred till date	0	3071055	0	3071055	0	0	0	NA
3	Secured financial creditors	2	2253582551	2	2253582551	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	3	216139607	2	158903024	0	36711657	20524926	Annexure 5
6	Operational creditors (Employees)	1	13590158	1	4468500	0	4253122	4868536	Annexure 6
7	Operational creditors (Government Dues)	9	1751384726	9	705901197	0	0	1045483529	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	16	684449872	13	532407363	0	16075802	135966707	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	40230000	1	40230000	0	0	0	Annexure 9
Total		32	4963193169	28	3699308890	0	57040581	1206843698	